

[*Translation*]

Proposal to Set Up Hospital in Bareilly

2703. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government of Uttar Pradesh has sent a proposal to the Union Government to open a 500 bed hospital in Bareilly; and

(b) if so, the time by which funds for constructing the hospital are likely to be made available?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b). The Government of Uttar Pradesh have sent a project proposal seeking foreign assistance for setting up of a 500 bedded hospital at Bareilly at an estimated cost of Rs. 27.84 crores. Their proposal is being examined in consultation with Government of Uttar Pradesh.

[*English*]

Compulsory Computer Education in Schools

2704. SHRI SUSHIL CHANDRA VARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are aware of the vast technological development taking

place all over the world and the role of computers in it; and

(b) whether the Government propose to make computer education a compulsory subject in all schools all over the country for students of class VII and onwards?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) No, Sir.

Rejection of Requests for out of turn Allotment of DDA Flats

2705. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of appeals received by the Chairman, DDA against rejection of requests for out of turn allotments during the last twelve months; and

(b) the action taken thereon, with details of each case?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) 34 appeals were received against rejection of requests for out of turn allotments during 1-8-1990 to 31-7-1991.

(b) The details of these cases and action taken thereon is indicated as per the Statement attached.

STATEMENT

<i>Sl. No.</i>	<i>Name of The Applicant</i>	<i>Date of Appeal</i>	<i>Action Taken</i>
1	2	3	4
1.	Smt. Sumitra Devi	18.1.1991	Rejected
2.	Shri Subhash Aggarwal	25.04.1991	Rejected
3.	Smt. Bindeshwari	22.11.1990	Rejected
4.	Shri Parbhakar S. Khamar	18.01.1991	Rejected
5.	Smt. Pushpa Handoo	11.03.1991	Rejected
6.	Shri Dibyendu Ray	06.03.1991	Rejected
7.	Smt. Sarita Vij	18.07.1990	Rejected
8.	Shri Jai Kumar	09.08.1990	Rejected
9.	Smt. Ghanso Devi	24.08.1990	Rejected
10.	Shri Vinod Kumar	19.01.1991	Rejected
11.	Shri Ritesh Kumar	10.01.1991	Rejected

<i>Sl. No.</i>	<i>Name of The Applicant</i>	<i>Date of Appeal</i>	<i>Action Taken</i>
1	2	3	4
12.	Shri B.P. Srivastava	17.01.1991	Rejected
13.	Shri T. Narayanan	08.12.1990	Rejected
14.	Shri Yash Pal Chadha	11.04.1991	Rejected
15.	Shri Mahabir parshad Sharma	07.05.1991	Rejected
16.	Shri M.C. Dakua	15.03.1991	Rejected
17.	Smt. Kamla Rajput	25.04.1991	Rejected
18.	Smt. Sarla Arya	08.03.1991	Rejected
19.	Shri T.D. Khulbe	24.01.1991/15.05.1991	Rejected
20.	Smt. Saroj Rani Pal	09.04.1991	Rejected
24.	Smt. Indu Kumari	07.03.1991	Approved for allotment of a LIG Flat.
22.	Smt. Sumen Kohli	17.05.1991	-do-

Sl. No.	Name of The Applicant	Date of Appeal	Action Taken
1	2	3	4
23.	Shri Gian Singh Saini	01.04.1991	for allotment of a MIG flat
24.	Smt. Shanti Devi	22.03.1991	-do-
25.	Smt. Raj Bala	04.03.1991/08.04.1991	Approved for allotment of Janta Flat
26.	Shri Jamna Parwad	20.03.1991	-do-
27.	Shri Lalman Tiwari	27.02.1991	-do-
28.	Shri S.J. Pillai	22.01.1991	Approved for allotment of a MIG Flat
29.	Shri C.D. Singh	21.2.1991	-do-
30.	Shri Nag Raj	31.01.91/19.03.91	Rejected
31.	Shri Krishna Bhole	25.03.1991	Rejected
32.	Shri Sunil Sharma	18.04.1991	Rejected
33.	Shri R.P. Poddhryal	22.04.1991	Rejected

<i>Sl. No.</i>	<i>Name of The Applicant</i>	<i>Date of Appeal</i>	<i>Action Taken</i>
1	2	3	4
34.	Dr. Mrs. Amarjit Kaur	17.01.1991	Approved for allotment of a SFS Flat